



**Central Administrative Tribunal
Principal Bench**

OA No. 3849/2015

New Delhi, this the 11th day of March, 2020

**Hon'ble Mr. S.N. Terdal, Member (J)
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Vinay Shankar
Son of Shri Bhagwat Prasad
Aged about 26 years
Designation – Unemployed
R/o Village and Post – Tandahori, Tehsil Bahadurgarh
District Jhajjar, Haryana - 124507

...Applicant

(None)

Versus

1. Delhi Police Through Commissioner of Police
PHQ, IP Estate, New Delhi – 110002.
2. DCP/Recruitment Cell, Kingsway Camp, NPL, Delhi.

..... Respondents

(By Advocate : Ms. Rashmi Chopra)

ORDER (ORAL)

Mr. S.N. Terdal :

Today, when the matter is taken up for consideration, there is no appearance on behalf of the applicant. It is noticed that the applicant was not present on 14.11.2019 and 22.01.2020 also. It appears that the applicant has lost interest in pursuing this OA. Accordingly, the OA is dismissed for non-prosecution.

**(Mohd. Jamshed)
Member (A)**

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**(S.N. Terdal)
Member (J)**